

prescribing a minimum punishment for illicit distillation.

12. Reduction in the sale hours.

13. Increase in the rates of duty. In addition to this the Delhi Administration made certain regulations during the year 1961-62 to control the sale of spirituous preparations capable of being mis-used as drink. The enforcement of these regulations has, however, been stayed by the circuit bench of the Punjab High Court in Delhi on a writ petition filed by the interested parties.

Special IAS Recruitment

381. **Shrimati Savitri Nigam:** Will the Minister of Home Affairs be pleased to state the total number of candidates taken from State Services for I.A.S. under the Emergency Recruitment Scheme?

The Minister of State in the Ministry of Home Affairs (Shri Datar): 182 Officers were appointed to I.A.S. from State Services under the I.A.S. Special Recruitment Scheme.

Production of Coal

382. { **Shri B. K. Das:**
Shri S. C. Samanta:
Shri Subodh Hansda:
Dr. P. Mandal:

Will the Minister of Mines and Fuel be pleased to state:

(a) the total quantity of coal raised by National Coal Development Corporation from the collieries under their management during the last year and during the first six months of the current year;

(b) whether the total capacity is not being worked up; and

(c) if so, the reasons therefor?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) to (c). During the year 1961, the National Coal Development Corporation produced 7.65 million tonnes and during the first six months of the current year they produced 3.68 million tonnes of coal.

The National Coal Development Corporation achieved a rate of production of 13.7 million tons (13.9 million tonnes) in the last quarter of the Second Plan against their target of 13.5 million tons (13.7 million tonnes) per year. Thereafter, production from the Corporation's collieries has been deliberately curtailed. This was principally owing to the unusual rise in pithead stocks which increased to 1.67 million tons by 31st March 1961.

Kerosene Price

383. { **Shri Surendra Pal Singh:**
Shrimati Savitri Nigam:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that the retailers have been charging exorbitant prices for I.O.C. Kerosene in Western U.P., and

(b) if so, what steps Government have taken to remedy the situation?

The Deputy Minister of Mines and Fuel (Shri Hajarnavis): (a) No, Sir. No report of this type has come to the notice of the Government.

(b) Does not arise.

U.G.C. Committee on Teaching System in Schools and Colleges

384. **Shri Surendra Pal Singh:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that some time back a committee was appointed by the University Grants Commission to suggest changes and improvements in the teaching system prevailing in schools and colleges to-day and that committee has already submitted its report; and

(b) if so, the Committee's main recommendations?

The Minister of Education (Dr. K. L. Shrivastava): (a) and (b). Yes, Sir. The Committee has not yet finalised its recommendations.